

CAUSE LIST OF THE COURT OF **SRI GIRISHA.R.B.**, ADDL. CIVIL JUDGE AND JMFC., HOSAKOTE FOR THE DAY **05.07.2021**

<b>MORNING SESSION HEARING</b>	<b>AFTERNOON SESSION HEARING</b>
1. OS 211/2009	16. OS 73/2007
2. OS 155/2011	17. OS 317/2012
3. OS 383/2014	18. OS 137/2017
4. OS 227/2015	19. OS 3/2018
5. OS 135/2016	20. OS 91/2018
6. OS 39/2018	21. OS 117/2019
7. OS 269/2018	22. OS 271/2019
8. OS 271/2018	23. OS 275/2019
9. OS 17/2019	24. OS 83/2020
10. OS 39/2019	25. OS 90/2020
11. OS 135/2019	26. OS 213/2020
12. OS 237/2019	27. OS 123/2021
13. OS 19/2020	28. FDP 3/2014
14. OS 163/2020	29. Misc 3/2020
15. OS 155/2021	30. CC 3436/2021

Hosakote  
03.07.2021

  
Addl. Civil Judge & JMFC.,  
Hosakote.

**Note:**

1. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned Advocates and litigants may ascertain the next dates of their cases in the CIS Portal.
2. The learned advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.